

for the years 1978-79 and 1979-80 along with Accounts and the Audit Report thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4487/82.]

(4) A statement (Hindi and English versions) (i) correcting reply given on the 11th March, 1982 to Unstarred Question No. 2911 by Shri Nihal Singh regarding articles received from foreign countries as gifts by Indian Red Cross Society, Delhi, and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-4448/82.]

DELHI CO-OPERATIVE SOCIETIES (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table—

a copy of the Delhi Co-operative Societies. (Amendment) Rules, 1982 (Hindi and English versions) published 1982 in Notification No. F 15/65-73/Coop. in Delhi Gazette dated the 24th May, 1982, under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1972.

[Placed in Library. See No. LT-4489/82.]

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, REVIEW ON AND ANNUAL REPORTS OF NATIONAL INSURANCE COMPANY LIMITED, CALCUTTA, FOR .. 1981 AND UNITED INDIA INSURANCE COMPANY LIMITED, MADRAS, FOR 1981 AND . NEW INDIA ASSURANCE COMPANY LIMITED BOMBAY, FOR 1981.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English

versions) issued under the Central Excise Rules, 1944—

(i) G.S.R. 518(E) published in Gazette of India dated the 9th August, 1982 together with an explanatory memorandum making certain amendments to Notification No. 120/81-CE dated the 15th May, 1981.

(ii) G.S.R. 519(E) published in Gazette of India dated the 9th August, 1982 together with an explanatory memorandum exempting compressors used for the manufacture of water coolers from Excise Duty.

[Placed in Library. See No. LT-4490/82.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(a)(i) Statement regarding Review by the Government on the working of the National Insurance Company Limited, Calcutta, for the year 1981.

(ii) Annual Report of the National Insurance Company Limited Calcutta, for the year 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4491/82.]

(b)(i) Statement regarding Review by the Government on the working of the United India Insurance Company Limited, Madras for the year 1981.

(ii) Annual Report of the United India Insurance Company Limited, Madras, for the year 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-4492/82].

(c) (i) Statement regarding Review by the Government on the